

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 51 of 2018
APPEAL NO. 52 OF 2018
APPEAL NO. 53 OF 2018
APPEAL NO. 57 OF 2018
APPEAL NO. 159 OF 2018 & IA NOS. 743 & 761 OF 2018
APPEAL NO. 160 OF 2018 & IA NOS. 753 & 765 OF 2018
APPEAL NO. 275 OF 2018 & IA NO. 1106 OF 2018

Dated: 2nd May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 51 of 2018

Jindal India Thermal Power Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 52 of 2018

M/s Vedanta Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 53 of 2018

IND Barath Energy (Utkal) Limited

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 57 OF 2018

GMR Kamalanga Energy Limited

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 159 OF 2018 & IA NOS. 743 & 761 OF 2018

Jindal India Thermal Power Limited

Vs.

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 160 OF 2018 & IA NOS. 753 & 765 OF 2018

GMR Kamalanga Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

APPEAL NO. 275 OF 2018 & IA NO. 1106 OF 2018

M/s Vedanta Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-2

Mr. Arijit Maitra for R-11

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **24.09.2019**.

(S. D. Dubey)
Technical Member
tpd/kt

(Justice Manjula Chellur)
Chairperson